

Dr. Balamuralikrishna was the recipient of many national and international awards and recognitions, including the Padma Shri, Padma Bhushan, Padma Vibhushan and Chevalier of the *Ordre des Arts et des Lettres* by the French Government.

In the passing away of **Dr. M. Balamuralikrishna**, the country has lost a legendary musician.

We deeply mourn the passing away of **Shri Ram Naresh Yadav, Prof. M.G.K. Menon and Dr. M. Balamuralikrishna**.

I request Members to rise in their places and observe silence as a mark of respect to the memory of the departed.

(Hon. Members then stood in silence for one minute)

MR. CHAIRMAN: Secretary-General will convey to the members of the bereaved families our sense of profound sorrow and deep sympathy.

PAPERS LAID ON THE TABLE

Notification of the Ministry of Micro, Small and Medium Enterprises and related paper

सूक्ष्म, लघु और मध्यम उद्यम मंत्रालय में राज्य मंत्री (श्री हरिभाई पारर्थीभाई चौधरी): महोदय, मैं खादी और ग्रामोद्योग आयोग अधिनियम, 1956 की धारा 28 के अधीन खादी चिह्न विनियम, 2013 को प्रकाशित करने वाली सूक्ष्म, लघु और मध्यम उद्यम मंत्रालय की अधिसूचना सं.सा.का.नि. 498(अ), दिनांक 22 जुलाई, 2013 तथा विलंब संबंधी विवरण की एक प्रति (अंग्रेजी तथा हिन्दी में) सभा पटल पर रखता हूँ।

[Placed in Library. See No. L.T. 6180/16/16]

(उपसभापति महोदय पीठासीन हुए)

MoU (2016-17) between GOI and NSTFDC

THE MINISTER OF TRIBAL AFFAIRS (SHRI JUAL ORAM): Sir, I beg to lay on the Table, a copy (in English and Hindi) of the Memorandum of Understanding between the Government of India (Ministry of Tribal Affairs) and the National Scheduled Tribes Finance and Development Corporation (NSTFDC), for the year 2016-17.

[Placed in Library. See No. L.T. 5326/16/16]

Notifications of the Ministry of Commerce and Industry

THE MINISTER OF STATE OF THE MINISTRY OF COMMERCE AND

INDUSTRY (SHRIMATI NIRMALA SITHARAMAN): Sir, I beg to lay on the Table:—

I. A copy each (in English and Hindi) of the following Notifications of the Ministry of Commerce and Industry (Department of Commerce), under sub-section (3) of Section 49 of the Tea Act, 1953:—

- (1) G.S.R. 1007 (E), dated the 26th October, 2016, publishing the Tea (Amendment) Rules, 2016.
- (2) G.S.R. 1008 (E), dated the 26th October, 2016, publishing the Tea Board (Powers of Chairman and Deputy Chairman) Rules, 2016.
- (3) G.S.R. 1009 (E), dated the 26th October, 2016, publishing the Tea Board (Amendment) Bylaws, 2016.
- (4) G.S.R. 1010 (E), dated the 26th October, 2016, publishing the Tea Board (Recruitment, Promotion and Conditions of Service of Officers and Staff) (Amendment) By-Laws, 2016.
- (5) G.S.R. 1011 (E), dated the 26th October, 2016, publishing the Tea Board (Recruitment and Conditions of Service of officers appointed by Government) Amendment Rules, 2016.
- (6) S.O. 3317(E), dated the 26th October, 2016, publishing the Tea (Distribution and Export) Control (Amendment) Order, 2016.
- (7) S.O. 3318 (E), dated the 26th October, 2016, publishing the Tea Warehouses (Licensing) Amendment Order, 2016.
- (8) S.O. 3319 (E), dated the 26th October, 2016, publishing the Tea (Marketing) Control (Amendment) Order, 2016.
- (9) S.O. 3320 (E), dated the 26th October, 2016, publishing the Tea Waste (Control) Amendment Order, 2016.

[Placed in Library. For (1) to (9) *See* No. L.T. 5331/16/16]

- II. A copy (in English and Hindi) of the Ministry of Commerce and Industry (Department of Industrial Policy and Promotion), Notification No. G.S.R. 523 (E), dated the 16th May, 2016, publishing the Patents (Amendment) Rules, 2016, under Section 160 of the Patents Act, 1970.

[Placed in Library. *See* No. L.T. 5476/16/16]

- III. A copy (in English and Hindi) of the Ministry of Commerce and Industry (Department of Industrial Policy and Promotion), Notification No. G.S.R. 788 (E), dated the 12th August, 2016, publishing the Copyright (Amendment) Rules, 2016, under Section 43 of the Copyright Act, 1957.

[Placed in Library. See No. L.T. 5477/16/16]

Report and Accounts (2014-15) of WZCC, Udaipur and related papers

THE MINISTER OF STATE OF THE MINISTRY OF CULTURE AND THE MINISTER OF STATE OF THE MINISTRY OF TOURISM (DR. MAHESH SHARMA): Sir, I beg to lay on the Table, a copy each (in English and Hindi) of the following papers:—

- (a) Annual Report and Accounts of the West Zone Cultural Centre (WZCC), Udaipur, for the year 2014-15, together with the Auditor's Report on the Accounts.
- (b) Review by Government on the working of the above Centre.
- (c) Statement giving reasons for the delay in laying the papers mentioned at (a) above.

[Placed in Library. See No. L.T. 5491/16/16]

Notifications of the Ministry of Home Affairs

THE MINISTER OF STATE IN THE MINISTRY OF HOME AFFAIRS (SHRI KIREN RIJJU): I beg to lay on the Table:—

- I. A copy each (in English and Hindi) of the following Notifications of the Ministry of Home Affairs, under sub-section (2) of Section 156 of the Indo-Tibetan Border Police Force Act, 1992:—
- (1) G.S.R. 817 (E), dated the 26th August, 2016, publishing the Indo-Tibetan Border Police Force, Telecommunication Cadre (Group 'B' and 'C' Posts) Recruitment (Amendment) Rules, 2016.
- (2) G.S.R. 818 (E), dated the 26th August, 2016, publishing the Indo-Tibetan Border Police Force, Pioneer Cadre, Group 'B' and 'C' Posts Recruitment (Amendment) Rules, 2016.
- (3) G.S.R. 819 (E), dated the 26th August, 2016, publishing the Indo-Tibetan Border Police Force, General Duty Cadre, (Group 'B' and Group 'C' Posts), Recruitment (Amendment) Rules, 2016.